

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-3401/2015**

**New Delhi this the 19<sup>th</sup> day of December, 2016.**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

Laxman Dass, Aged-86 years,  
S/o Sh. Singh Ram,  
Retired from the post of Upholster,  
From All India Institute of Medical Science,  
New Delhi.  
R/o RZ-779/5, Gali No. 145/1, Sadh Nagar,  
Palam Colony, New Delhi-45. ....

**Applicant**

(through Ms. Sonika for Sh. Yogesh Sharma)

**Versus**

1. All India Institute of Medical Science (AIIMS),  
Through the Director,  
Ansari Nagar, New Delhi-29.
2. The Accounts Officer (Pension),  
All India Institute of Medical Science (AIIMS),  
Ansari Nagar, New Delhi-29. ....

**Respondents**

(through Sh. Sourabh Chopra for Sh. R.K. Gupta)

**ORDER (ORAL)**

Proxy counsel for the applicant has stated that the relief prayed for by the applicant has been granted by the respondents. Hence, this OA has become infructuous.

2. Accordingly, this OA is dismissed as infructuous.

**(Shekhar Agarwal)  
Member (A)**

/ns/